

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 245/2019  
In  
O.A. No. 186/2016**

**This the 16<sup>th</sup> day of August, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Hari Shankar Sharma (Aged about 59 years)  
S/o Late Sh. Dal Chand  
Working as Technician Grade-II/TL  
Under Sr. Section Engineer, Coaching  
Northern Railway, Sarai Rohila Railway Station  
R/o H.No.C-20, Gali No. 3/2 Near Durga Mandir  
Ankur Enclave, Phase-I  
Karawal Nagar, Delhi-94

... Applicant

(By Advocate: Sh. A.K. Bhakt)

**VERSUS**

1. Sh. Tejpal Singh  
The General Manager  
Northern Railway,  
Headquarter, Baroda House, New Delhi-01
2. Sh. R.N.Singh  
The Divisional Railway Manager,  
Northern Railway,  
DRM Office, New Delhi
3. Sh. Devender Kumar  
Sr. Divisional Personnel Officer  
Northern Railway  
DRM Office, New Delhi

-...Contemnors

(By Advocate: Sh. S.M. Arif with Ms. Shabnam  
Perween)

**ORDER (ORAL)**

**Hon'ble Mr. S. N. Terdal, Member (J):**

Heard.

2. Learned counsel for respondents stated that they have passed a speaking order as per the directions issued in O.A. No. 186/2016 by order dated 11.02.2019.
3. In view of the said compliance, the CP is closed. However, if applicant is aggrieved, he may seek remedy as per law.
4. Notices stand discharged.

**(A.K. Bishnoi)**  
**Member (A)**

**(S. N. Terdal)**  
**Member (J)**

/akshaya/